Trailblazing Women in Law







Dr. Durgabai Deshmukh



"I protested against this and told them that if they persisted in their demand they had better get out of the house. My mother had lovely, long hair. She was good-looking. I requested her to resist the demand, and finally she did not yield to the pressure. Since then, I found her example being emulated in several families in the neighbourhood".



"Unless the State undertakes a direct responsibility there will be no good. It is open to the State to come forward and make some subsidy or give some donation or some contribution to an Association either started by private enterprise or by a philanthropist for the protection of infants. We know how these associations are struggling for their daily existence and for lack of fund they are not able to get on well and in this manner these poor homes could no longer serve the cause of poor children. I do not know what kind of help they will get if the State does not take direct responsibility. This is not a matter which could be left to private enterprise, but the State must take direct responsibility. There is no good in our stating the Directive Principles, which will remain as pious declarations unless given effect to by the State."



Dakshayani Velayudhan



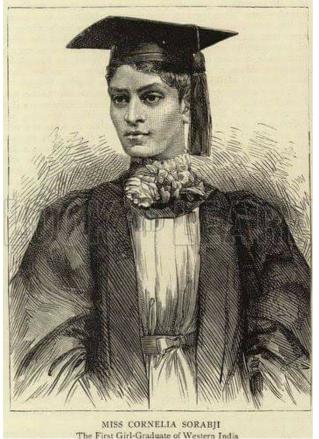


Rajkumari Amrit Kaur



"It has been one of my cherished dreams that for post-graduate study and for the maintenance of high standards of medical education in our country, we should have an Institute of this nature in India which would enable our young men and women to have their background with the necessary experience that we would like to have of work in villages and the impetus that we would like to give to them to do research in the various spheres of medical education This is a pure, honest attempt to bring to this country good standards of medical education and to make them available to all. "









Cornelia Sorabji



Mithan Lam

India's woman suffragette







Anna Chandy



"I must admit that I was not fee from trepidation when I first stepped up to the Bench. However, what was foremost in my mind was a fierce determination to make a success of this experiment. I knew I was a test case... if I faltered or failed, I would not just be damaging my own career, but would be doing a great disservice to the cause of women."